

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 475/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LATOORI

Respondent(s)

(IA No. 2625/2014 - EXEMPTION FROM FILING O.T.)

Date : 21-06-2023 This matter was called on for hearing today
CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE M.M. SUNDRESH
(Vacation Bench)

For Appellant(s) Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

A letter has been circulated by the learned counsel
appearing for the petitioner-state seeking adjournment on
account of personal difficulty.

List the matter on 23.08.2023.

(INDU MARWAH)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)